

ITEM NO.22

Court 3 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 34253/2017

(Arising out of impugned final judgment and order dated 22-09-2017 in FA No. 309/2015 passed by the High Court Of Judicature At Allahabad)

JAGAT GURU SHANKARCHARYA JYOTISHPEETH
P.S.S.N SARASWATI

Petitioner(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI DISCIPLE OF
S.H.N. SARASWATI

Respondent(s)

(IA No. 40048/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No.65398/2020 - EARLY HEARING APPLICATION IA No. 715/2019 - EXEMPTION FROM FILING O.T. IA No. 134229/2017-EXEMPTION FROM FILING O.T. IA No.65399/2020 - EXEMPTION FROM PAYING COURT FEE IA No. 3769/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 50641/2018 - WITHDRAWAL OF CASE / APPLICATION)

WITH

SLP(C) No. 36949/2017 (XI)
(IA No. 141271/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 141272/2017 - EXEMPTION FROM FILING O.T. IA No. 141273/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 27-08-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE B.R. GAVAI

For the parties

Mr. Vivek Tankha, Sr. Adv.
Mr. Gulab Shankar Tewari, Adv.
Ms. Sangeeta Manda, Adv.
Ms. Taruna A. Prasad, Adv.
Ms. Sukanya Basu, Adv.
Mr. Prashant, Adv.
Ms. Janhvi Dubey, Adv.
For M/S. Fox Mandal & Co., AOR

Mr. P.S. Patwalia, Adv.
Mr. Santosh Kumar, Adv.

Mr. Rajeev Ranjan Mishra, Adv.
Mr. Mushtaq Ahmad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Interim order to continue till the disposal of the appeal.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(R.S. NARAYANAN)
COURT MASTER